

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:1307
ANSWERED ON:26.11.2002
RESERVE AND EXPLORATION OF MINERALS BY GSI AND NMDC
ANANTA NAYAK

Will the Minister of COAL AND MINES be pleased to state:

- (a) the details of the survey undertaken by the Geological Survey of India (GSI) and National Mineral Development Corporation (NMDC) in Orissa and other states during the last three years and the current year ;
- (b) the reserve of various minerals in those States according to the last survey, State-wise; and
- (c) the steps taken for the proper exploitation of these minerals?

Answer

THE MINISTER OF COAL AND MINES(SUSHREE UMA BHARTI)

(a) : During the last three years Geological Survey of India (GSI) has carried out surveys for Noble Metals, Base Metals, Coal, Iron-ore Manganese, Chromite & Diamonds in the state of Orissa. During the field season 2002-03, surveys will be continued by GSI. National Mineral Development Corporation (NMDC) has not undertaken any surveys in Orissa during this period. However, it has carried out exploration for Diamond in the state of Andhra Pradesh and Iron-Ore in the state of Chattisgarh.

Mineral surveys conducted by GSI in different states of the country during the last three years are as follows :

MINERALS	PERIOD		
	1999-2000	2000-2001	2001-2002
Base Metal	29	26	24
Bauxite	2	1	2
Strategic & Rare Minerals	8	7	4
Gold	46	54	47
Diamond	14	10	10
Limestone & Dolomite	3	3	3
Industrial Minerals	6	4	6
Fertilizer Minerals	2	1	1

(b) As a result of surveys carried out by GSI and other agencies in the country, the state-wise reserves of major ores/minerals in the country is given in Annexure I.

(c) : The National Mineral Policy, 1993 and its subsequent amendments by the Government are aimed at speedy and systematic exploitation of the mineral resources by the state. Any Indian National or a Company as defined in sub-section (1) of Section 3 of the Companies Act, 1956 is free to exploit the mineral reserves after getting mining lease in accordance with the provisions of the Mines and Minerals (Development & Regulation) Act, 1957 and Rules framed thereafter. However, the exploitation of the minerals depends on their economic viability.

ANNEXURE - I

Reply to Part (b) of the Lok Sabha Unstarred Question No.1307 for answer on 26.11.02 asked by Shri Ananta Nayak regarding reserve and exploration of minerals by GSI and NMDC.

State-wise reserves of major Ores/Minerals in the country

(Reserves in million tonnes [unless otherwise stated])

(Source IBM's Indian Minerals Yearbook-2001

Pub:- February, 2002)

State	Iron Ore	Coal	Gold	Diamond	Lead&Zinc Ore	Chromite Ore	Manganese Ore	Bauxite	Lime Stone
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H	M											
Andhra Pradesh	51.00	418.00	211593.61	3.792	5465	1.95	0.11	11.90	551.47	15059.03		
Arunachal Pradesh	-	-	-	-	-	-	-	125.45				
Assam	-	320.21	-	-	-	-	-	717.50				
Bihar	-	69128.19	-	-	-	-	-	-	2.11	453.81		
Chattisgarh	1925.00	-	-	0.567	-	-	-	-	-	-	4941.44	
Gujarat	-	-	-	-	-	-	-	-	1.44	-	-	
Goa	745.00	164.00	-	-	-	-	-	-	16.86	51.26	-	
Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	3645.92	
Maharashtra	227.00	-	7077.11	-	-	5.79	0.47	-	16.65	-	884.55	
Madhya Pradesh	73.00	-	43429.71	-	976050	0.61	23.64	-	3687.16	-	-	
Meghalaya	-	-	459.43	-	-	0.66	-	-	-	-	4521.95	
Jharkhand	2657.00	5.00	-	0.007	-	-	0.33	-	2.36	66.02	511.10	
Karnataka	1072.00	2784.00	-	12.863	17439.51	-	1.45	-	41.05	27.33	-	
Kerala	-	36.00	-	0.558	-	-	-	-	-	154.37	-	
Orissa	3294.00	-	50448.65	-	-	2.11	83.60	-	52.81	-	1191.04	
Tamil Nadu	-	1.00	-	-	-	0.46	0.24	-	-	-	805.41	
Sikkim	-	-	-	-	-	0.40	-	-	-	-	1.78	
Rajasthan	9.00	-	-	-	-	155.27	-	-	0.43	-	9743.93	
West Bengal	-	-	25908.54	-	-	2.78	-	-	-	-	35.15	
Uttar Pradesh	-	-	1061.80	-	-	-	-	-	-	-	406.11	
Uttaranchal	-	-	-	-	-	1.20	-	-	-	-	1068.10	